

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 18**

**C.P.(CAA)/89(MB)2023 IN C.A.(CAA)/94(MB)2022**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **09.02.2024**

NAME OF THE PARTIES:      **SONALI ESTATES AND INVESTMENTS**  
**PRIVATE LIMITED**

Section 230-232 of the Companies Act, 2013

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**ORDER**

1. Mr. Hemant Sethi, Advocate a/w Ms. Devanshi Sethi, Advocate appeared for the Petitioner.
2. Heard Counsel appearing for the Petitioner and **Reserved for Order.**

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Sapna